## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANT	HA PADMANABHA SWAMY, MEM	IBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	<ul><li>: TCP/122/(IB)/2017</li><li>: MULTI SERVE ROLLS LTD</li><li>: SRI PADMABALAJI STEELS PVT LTD</li></ul>	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 433 ( e)(f)	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
1. R. Hariharan	Court for POLition	 ス そ
2. P. RAJA	Count by Rus	

## **ORDER**

Counsel representing both the parties are present. While hearing submissions, it is submitted that the petitioner has not filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016 and in view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs. Therefore, the matter stands abated.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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